

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2888  
ANSWERED ON:21.03.2002  
ATTACK ON RPF PERSONNELS BY GRP PERSONNEL  
AMAR ROY PRADHAN

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether complaints have been received by him/his Ministry during the last two years from All India RPF Association, New Delhi, regarding incidents of violent attacks on RPF personnel by GRP staff at Madhupur Railway Station in Bihar during 2000; and

(b) if so, the details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST RAILWAYS (SHRI O. RAJAGOPAL)

(a) & (b) Yes, Sir. The association has represented for fair investigation in the incident of firing on RPF staff by GRP personnel at Madhupur on 30.3.2000 resulting in death of an ASI/RPF and compensation to his family. The matter was taken up with the State Government and the case was investigated by Dy. Superintendent of Police/Crime Investigation Department/Bihar. The chargesheet has been filed in the Court of Law on 28.6.2000 against two GRP staff for their prosecution. The case is subjudice in the Court of Law.

Ex-gratia payment of about Rs. 6 lakhs was made to the family of deceased ASI/RPF apart from funeral assistance and family pension.